

(b) They expressed their opinion that most of the titles as well as songs of Indian feature films were obscene.

(c) Under the Cinematograph Act 1952, no film can be exhibited in public unless it has been certified as suitable for public exhibition by the Board of Film Censors. The Board ensures that no picture shall be exhibited which will lower the moral standards of those who see it or in which anything is so portrayed as to deprave or corrupt the audience.

CAIRO CONFERENCE

*455. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any machinery has been devised for the implementation of the decisions taken at the Non-aligned Nations Conference recently held at Cairo?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): No, Sir.

MOVING OF DEFENCE LABORATORY FROM KANPUR TO GWALIOR

*456. SHRI J. C. CHATTERJI: Will the Minister of DEFENCE be pleased to state;

(a) whether the scheme to move part of the Defence Research Laboratory (Materials) from Kanpur to Gwalior is being carried out;

(b) if so, what is the progress so far made in the matter; and

(c) how much expenditure has already been incurred and how much more is likely to be spent?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) Part of the Divisions dealing with drugs and pharmaceuticals, natural and synthetic polymers and applied chemistry has been shifted to Gwalior from Kanpur.

(c) The expenditure incurred so far is on account of TA/DA of staff transferred from Kanpur and movement of stores, is approximately Rs. 12,000. It is proposed to spend Rs. 33 lakhs in the first phase of expansion on technical and residential accommodation and special equipment.

*457. [Transferred to the 16th December, 1964].

NON-ALIGNED NATIONS' CONFERENCE

*458. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have placed a memoranda about different world issues at the Non-aligned Nations' Conference recently held in Cairo;

(b) if so, what are the broad features of the memoranda; and

(c) whether a copy of the memoranda will be placed on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Government circulated as Conference Papers, drafts on the political items of the agenda of the Conference. The drafts set out, in a manner which might find as much general support as possible, India's views on the political items of the agenda before the Conference. A set of the draft formulations are placed on the Table of the House, together with a copy of the agenda of the Conference [See Appendix L, Annexure No. 33].

INDIAN MISSIONS ABROAD

*459. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the various steps Government have taken to reduce expenditure in the Indian missions abroad;